

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2014
CRLMP.NO(s). 8520-8522

(From the judgement and order dated 20/12/2013 in CRA
No.1653/2006, CRA No.1660/2006CRA No.1716/2006 of The HIGH
COURT OF JUDICATURE AT ALLAHABAD)

RAM PRASAD

Petitioner(s)

VERSUS

STATE OF U.P & ANR ETC.

Respondent(s)

(With appln(s) for permission to file SLP)

Date: 02/05/2014 These Petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Pawanshree Agrawal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Permission to file SLPs is granted.
Issue notice.

(Geeta Ahuja)
Sr.P.A.

(Indu Satija)
Assistant Registrar